

Great Indian Bustard

7702. SHRI PRATAPRAO B. BHOSALE:
SHRI YASHWANTRAO PATIL:
SHRI GOPI NATH GAJAPATHI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the population of Great Indian Bustard in the country;

(b) the steps contemplated for preservation and increase of the population of this species and achievements made in this regard;

(c) whether Government propose to set up a bustard sanctuary in any part of the country; and

(d) if so, details in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUSTRAY): (a) The present estimate of population of the Great Indian Bustard, based on surveys done by the Bombay natural History Society, and published in their report in 1989 varies between 770 to 1920.

(b) 1. the steps contemplated for presentation and propagation of this species include:—

(i) Improve the management of existing sanctuaries and to create new ones to protect and conserve the bird and its habitats.

(ii) Increase in central

assistance to the sanctuaries and national parks where the species is known to occur:

(iii) Tightening of control on poaching and illegal trade in endangered wildlife including the Great Indian Bustard.

(iv) Greater protection to the species and its habitats.

(v) Awareness-raising in people for protection and conservation of the species.

2. The major achievement is that the species has started making appearance in its original range where its population was badly depleted in the past.

(c) and (d). Setting up of sanctuaries is the responsibility of State Governments. However, the Bombay Natural History Society in December, 1989 had sent a proposal to the State Government of Gujarat to declare the grassland areas between Naliya, Jakhan Port, Suthri Village and Kothara in Kachchh District as a Great Indian Bustard Sanctuary. Further action is to be taken by Gujarat Government.

[Translation]

Joljivi Madkot-Munsayari Highway

7703. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether condition of Jolljivi-Madkot-Munsayari highway is very bad between Madkot and Munsayari in Pithoragarh District of Uttar Pradesh;

(b) if so, whether there is any proposal to spend some amount on the repair of the highway during 1990-91; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The road between Jalljivi and Munsayari has been developed only as a fair weather unsurfaced road, and therefore, it is fit only for plying light vehicles.

(b and c). A sum of Rs. 11.78 lakhs has been provided for maintenance/repairs of this road in 1990-91.

[English]

Delay In Sending P.P. Os to Pensioners

7704. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether C.D.A., Allahabad has been revising the pension in respect of the army personnel;

(b) if so, in how many cases the pension was revised from 1987 onward and after how much time Pension Pay Orders were sent/ issued;

(c) the steps taken to issue Pension pay Orders within the shortest possible time; and

(d) the cases in which Pension Pay Orders are yet to be issued together with the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) to (d). Pension was revised in about 2.4 lakh cases from 1987 onwards. A computerised system for sanction of service pension, and revision of pensionary awards of army personnel below officer rank whose records are already on the computer, has been introduced so that pension is notified within 2 to 3 weeks to the receipt of claims.

Montreal Protocol

7705. SHRI MORESHWAR SAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have agreed to sign the Montreal Protocol;

(b) whether any conditions are being put to sign this Protocol; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) No Sir.

(b) and (c). The issue is under examination.

Indian Statistical Service

7706. PROF. SHAILENDRANATH SRIVASTAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Statistical Service is a Group 'A' Central Service;

(b) whether Officers of the Indian Statistical Service are appointed Advisors in the Planning Commission; if not, the reasons therefor; and

(c) whether direct recruits of the Indian Statistical Service having training in computer programming are offered posts in the